

C. A. T. Bench, JAIPUR

Date of Order	Orders
17/9/93	Mr. Virendra Lodha - Counsel for applicant. Mr. R.C. Gang, Adm. officer, departmental representative on behalf of the respondents. The departmental representative states that Mr. H.N. Calla, - counsel for respondents has not been able to come from Jodhpur, and has requested for urgent adjournment. Put up for hearing on 26/11/93. <i>Gopal Krishna</i> Gopal Krishna Member (Judg.) <i>B. B. Mahajan</i> (B. B. Mahajan) Member (Adm.)
<i>Copy 2 T. to P.A.M. Adm. Officer 3/11/93 228/12/53 P.L.</i>	26.11.93 Mr. Virendra Lodha - Counsel for the applicant Mr. H.N. Calla - Counsel for the respondents The Ct. has become infunctious as the main Pt. no. 1536/86 has been decided on 26.11.93 and is accordingly disposed of. <i>(P.P. Shrivastava)</i> (P.P. Shrivastava) Adm. Clerk <i>(D.L. Mehta)</i> (D.L. Mehta) Vice-Chairman